

DIVISION BENCH

**O-119
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/171(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	TEXTILE SOLUTIONS Vs. WEARIT GLOBAL LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Operational Creditor

Ms. Urmila Chakraborty, Advocate

Ms. Rituparna Sanyal, Advocate

For the Corporate Debtor

Mr. P Sancheti, Advocate

Mr Siddharta Chatterjee, Advocate

ORDER

Ld. Counsel on both sides present.

No documents in the e-filing portal. Both sides are directed to complete the e-filing process and ensure their defect free status.

Both sides are directed to file written notes of submission not exceeding two pages along with additional sheet of citations which they seek to rely on, one day before the next date of hearing.

List the matter on 30.09.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**